

**SCHEDULE I**  
**FORM A- PUBLIC ANNOUNCEMENT**  
**(Regulation 14 of the Insolvency and Bankruptcy Board of India**  
**(Voluntary Liquidation Process) Regulations, 2017)**  
**FOR THE ATTENTION OF THE STAKEHOLDERS OF**  
**M/s. KINDER MEDICAL SERVICES PRIVATE LIMITED.**

|    |                                                                                              |                                                                                                                                                                                                                                                                      |
|----|----------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. | Name of Corporate Person                                                                     | <b>M/s. KINDER MEDICAL SERVICES PRIVATE LIMITED</b>                                                                                                                                                                                                                  |
| 2. | Date of incorporation of Corporate Person                                                    | 03/02/2006                                                                                                                                                                                                                                                           |
| 3. | Authority under which Corporate Person is incorporated / registered                          | Registrar of Companies - Ernakulam                                                                                                                                                                                                                                   |
| 4. | Corporate Identity Number / Limited Liability Identity Number of Corporate Person            | U85199KL2006PTC019152                                                                                                                                                                                                                                                |
| 5. | Address of the Registered Office and Principal Office (if any) of Corporate Person           | XXXIII/1233-B, First Floor, Kadavil Castle Pukkattupady Road, Toll Junction, Edappal, ly, Ernakulam, Kerala, India, 682024                                                                                                                                           |
| 6. | Liquidation Commencement Date of Corporate Person                                            | 02nd January, 2025                                                                                                                                                                                                                                                   |
| 7. | Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator | Mrs. BHAGYALAKSHMI B R<br>Address: No 10 Dr. Radhakrishnan Street Charles Nagar, Pattabiram, Chennai - 600072.<br>Mail ID: blassociates2003@gmail.com<br>Telephone Number: 044 - 26562026<br>9840481702<br>Registration Number: IBBI/IPA-001/IP-P01159/2018-19/12125 |
| 8. | Last date for submission of claims                                                           | <b>01st February, 2025</b>                                                                                                                                                                                                                                           |

Notice is hereby given that the M/s. KINDER MEDICAL SERVICES PRIVATE LIMITED has commenced voluntary liquidation on 02nd January 2025.

The stakeholders of M/s. KINDER MEDICAL SERVICES PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 01 st February 2025 (the date falling thirty days from the liquidation commencement date), to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

**BHAGYALAKSHMI B R**

**Date: 07/01/2025 Liquidator for M/s. KINDER MEDICAL SERVICES PRIVATE LIMITED**

**Place: Chennai** **Registration No: IBBI/PA-001/IP-P01159/2018-19/12125**